

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

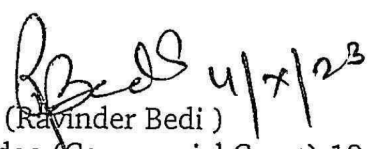
No. F.5 (1)/2023/74833-893

Dated, Delhi the 04 OCT 2023

Sub:- Notification .

*Copy forwarded for information and necessary to :-*

1. The Officer Concerned.
2. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

  
(Ravinder Bedi)

District Judge (Commercial Court)-12  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi

HIGH COURT OF DELHI AT NEW DELHINo. 73 /Gaz/P.F./Superannuation/2023Dated: 26/9/2023NOTIFICATION

Mr. Narottam Kaushal, Officer of Delhi Higher Judicial Service and presently posted as Principal District & Sessions Judge, (Headquarters), Central, Tis Hazari Court Complex, Delhi, shall stand retired from Delhi Higher Judicial Service in the afternoon of 29<sup>th</sup> February, 2024 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Narottam Kaushal.



BY ORDER OF THE COURT.

Sd/-  
(Ravinder Dudeja)  
Registrar General

Dated: 26/9/2023

6853-6861  
Endst. No. \_\_\_\_\_ /Gaz./P.F./Superannuation/2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges in Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.

Tudl. By

*[Handwritten Signature]*  
P.D. & S.S. (HQS)  
27/09/23

*[Handwritten Signature]*  
(Dileep Namrani)  
Assistant Registrar (Gaz.-IA)